## Annexure-8

Name of the corporate debtor: Baid Industries Pvt Ltd; Date of commencement of CIRP: 7th Dec 2022; List of creditors as on: 7th Dec 2022

List of operational creditors (Other than Workmen and Employees and Government Dues) (Amount in Rs)

| List of operational creditors (Other than Workmen and Employees and Government Dues) (Amount in Rs) |              |                      |            |          |            |                |            |             |         |          |            |             |          |            |                                      |
|---|--------------|----------------------|------------|----------|------------|----------------|------------|-------------|---------|----------|------------|-------------|----------|------------|--------------------------------------|
| Sl.   | 1            | <b>Identificatio</b> | Details of | of claim |            |                |            | im admitted |         |          | Amount of  | Amount of   | Amount   |            | Remarks, if any                      |
| No.   | creditor     | n No.                | Date of    | Amount   | Amount of  | Nature         | Amount     | Amount      | Whether | % of     | contingent | any mutual  | of claim | claim      |                                      |
|   |              |                      | receipt    | claimed  | claim      | of             | covered by | covered by  | related | voting   | claim      | dues, that  | not      | under      |                                      |
|   |              |                      |            |          | admitted   | claim          | security   | guarantee   | party?  | share in |            | may be set- | admitted | verificati |                                      |
|   |              |                      |            |          |            |                | interest   |             |         | CoC      |            | off         |          | on         |                                      |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | Invoice has no                       |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | specific clause for                  |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | interest for delayed                 |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | payment. Interest in                 |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | Form B is claimed                    |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | at 18% pa. IRP                       |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | allowed only 9%                      |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | pa, as no specific                   |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | agreement between                    |
|   |              |                      |            |          |            | Operation      |            |             |         |          |            |             |          |            | CD and claimant                      |
| 1   | Gujarat Poly | NA                   | 19-Dec-22  | 20732094 | 18060305.5 | al Debt        | 0          | 0           | No      | NA       | 0          | 0           | 2671789  |            | about interest rate.                 |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | Interest claimed in                  |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | Form B only till                     |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | Feb 2018                             |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | considering 18% interest. As invoice |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | not have specific                    |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | clause for interest,                 |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | IRP allowed only                     |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | 9% interest till                     |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | CIRP                                 |
|   |              |                      |            |          |            |                |            |             |         |          |            |             |          |            | commencement                         |
|   |              | U65923AP20           |            |          |            | Operation      |            |             |         |          |            |             |          |            | date compounded                      |
| 2   | l            | 12PLC084298          | 19-Dec-22  | 3326195  | 4029539    | -              | 0          | 0           | No      | NA       | 0          | 0           | -703344  |            | annually                             |
|   |              | U74140GJ200          |            |          |            | Operation      |            |             |         |          |            |             |          |            | <u> </u>                             |
| 3   | Starwing Pla | 8PTC086280           | 23-Dec-22  | 34099721 | 33954931   | . <sup>*</sup> | 0          | 0           | No      | NA       | 0          | 0           | 144790   | 0          |                                      |

| 4  | Pushpsons Fibrol Private Lir | 17-Dec-22 | 4578789   | 4578789    | Operation<br>al Debt | 0  | 0 | No  | NA   | 0 | 0 | 0       | 0         | OC having a unsatisfied decree submitted claim in Form C citing a judgement of "Dena Bank vs C. Shivkumar Reddy". IRP not in concurrence with the claimant. |
|----|------------------------------|-----------|-----------|------------|----------------------|----|---|-----|------|---|---|---------|-----------|---|
|    |                              |           |           |            | Operation            |    |   |     |      |   |   |         |           |   |
| 5  | CA Jitendra Kumar Mundra     | 26-Dec-22 | 318000    | 318000     |                      | 0  | 0 | No  | NA   | 0 | 0 | 0       | 0         |   |
|    | 1.5                          | 26 D 22   | 0.4020    |            | Operation            |    |   | NT. | NT A |   |   |         |           |   |
| 6  | Agarwal Enterprise           | 26-Dec-22 | 84939     |            | al Debt<br>Operation | 10 | 0 | No  | NA   | 0 | 0 | 10      | 0         |   |
| 7  | Raj Chemotex & Allied Age    | 26 Dec 22 | 98685     |            | al Debt              |    | 0 | No  | NA   |   | 0 |         |           |   |
| /  | Raj Chemotex & Amed Age.     | 20-Dec-22 | 98083     | 0          | ai Deoi              |    |   | 110 | INA  |   | 0 | NA      | 114816663 | Supporting doc's  |
| 8  | Anand Rayons Limited         | 17 I 22   | 114816663 |            | Operation al Debt    |    |   | No  | NA   | 0 |   |         | 114810003 | not yet submitted by claimant.  |
| 0  | Anana Rayons Limited         | 1/-Jan-23 | 114810003 |            | ai Debi              | 0  | 0 | NO  | INA  | 0 | U | 0       | 0         | Invoice copies  |
| 9  | Rohan Desai - GST VAT Co     | 20-Jan-23 | 87500     |            | Operation<br>al Debt | 0  | 0 | No  | NA   | 0 | 0 | U       | U         | submitted by claimant. Unable to verify claim as books are not made available yet by suspended board  |
|    |                              |           |           |            | Operation            |    |   |     |      |   |   | 0       | 0         | Invoice copies<br>submitted by<br>claimant. Unable to<br>verify claim as<br>books are not made<br>available yet by  |
| 10 | Hemant Desai - GVAT Audi     |           |           |            | al Debt              | 0  | 0 | No  | NA   | 0 | 0 |         |           | suspended board   |
|    |                              |           | 178320586 | 61390688.5 |                      |    |   |     |      |   |   | 2113235 | 114816663 | Totals  |